

FAIRS (SHRI VIDYACHARAN SHUKLA):

(a) and (b). The Government has taken note of the Resolution of the UN Security Council to the effect that it "authorises member States cooperating with the Government of Kuwait, unless Iraq on or before 15th January 1991 fully implements...(UN Security Council) resolutions, to use all necessary means to uphold and implement Security Council Resolutions."

(c) to (e). The Government of India has consistently called for complete and unconditional withdrawal of Iraqi forces from Kuwait and restoration of the sovereignty and independence of Kuwait. Government of India is of the opinion that the Gulf crisis should be resolved through a peaceful settlement.

Reduction of Fine on Vehicles Causing Pollution

55. SHRI L.K. ADVANI:
SHRI PYARELAL
KHANDELWAL:
SHRI BALESHWAR YADAV:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to reduce the amount of fine on vehicles charged for causing pollution in Delhi;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) No, Sir. There is no such proposal before the Government.

(b) and (c). Does not arise.

Landless Cultivators

56. SHRI K.D. SULTANPURI: Will the Minister of AGRICULTURE be pleased to state:

(a) the estimated number of landless cultivators in the country;

(b) whether the Government have any plans to provide land to them; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): (a) According to available information, no specific survey has been conducted to find out the number of landless peasants in the country. However, the national Sample Survey Organisation had collected information, inter alia, on land possessed by the households in their NSS 38th Round (January-December, 1983) Survey on "Consumer Expenditure and Employment & Unemployment". As per this survey, it is estimated that there were 29.76 lakh house holds in the rural areas possessing less than 0.01 acre of land (with or without owned homestead) among "households self-employed in agriculture" and "agricultural labour households".

(b) and (c). Considerable efforts have been made by Government over the years to distribute land to the landless rural poor. However, considering the number of landless peasants in the country, it does not seem possible to distribute land to all of them.

Installation and Shifting Charges of Telephone Connections in Delhi

57. SHRI RAM SAGAR (Saidpur): Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Mahanagar Telephone Nigam Limited is charging exorbitant money towards installation/shifting of telephone connections in Delhi, number of months rent in advance without any interest and is not carrying forward or giving rebate of not using the entire number of free calls;

(b) if so, the reasons therefor; and

(c) the details of steps taken to bring down the installation and shifting charges, to pay interest on the money of the subscribers held by it and to allow either the refund of the unused free calls or to carry forward the same?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) and (b). The rules regarding the charges for installation/shifting of telephone connections and advance rentals in Delhi are the same as are applicable to the entire country. As per the existing rules, the unused free calls are neither carried forward, nor allowed refund therefor.

(c) No such step are contemplated.

Opening of New Post Offices and Branch Post Post offices in Nagaland

58. SHRI SHIKIHO SEMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of Post Offices and Branch Post Offices presently working in the State of Nagaland and the number of new Post Offices and Branch Post Offices likely to be opened during 1990-91; and

(b) the budgetary provisions made therefor?

THE DEPUTY MINISTER IN THE MIN-

ISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) and (b). In Nagaland there are one Head Post Office, 37 Departmental Sub Post Offices and 230 Extra Departmental Branch Post Offices.

The Department is now engaged in carrying out an evaluation of the 7th Plan Programme in association with National Institute of Rural Development, Hyderabad so as to formulate on the basis of such evaluation, the norms to be followed during the 8th Five Year Plan. The actual programme for Nagaland as for other States including the Budgetary provisions is expected to be finalised after this exercise is completed.

Regularisation of Casual Workers in Paradip Port

59. SHRI LOKANATH CHOUDHURY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of casual workers in Paradip Port and since when they are employed as casual workers; and

(b) the steps taken or being taken for regularising them?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) and (b). Paradip Port Trust took over the casual labourers numbering 415, supplied by different contractors for various jobs, with effect from 1st November, 1980 for direct payment by Port Trust. Their strength increased from time to time till they were brought under Paradip Port Trust. Casual labourers are being appointed by Port Trust against the base level Class III and Class IV posts as and when vacancies arise, subject to their fulfilling the requirements of recruitment rules. The present strength of